

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing-in-person that :

- 1 No urgent matter, whether Constitutional, Original or Appellate, will be entertained by the Hon'ble Vacation Judges (Single Judges during the ensuing Christmas Vacation commencing from **Monday the 24th December, 2018 to Wednesday, the 02nd January, 2019 (both days inclusive with prefix holiday i.e. Sunday, the 23rd December, 2018)** unless they are filed in the Registry concerned and numbered **OR** without obtaining the Lodgment Number or the Stamp Number from the concerned Registry, except on closed Saturdays, Sundays and Public Holidays, when the same can be presented to the Officer nominated to attend Court work during the Christmas Vacation.

- 2 During the Christmas Vacation commencing from **Sunday, the 23rd December, 2018 to Wednesday, the 02nd January, 2019:-**
 - (A) The Court presided over by **the Hon'ble Smt Justice Bharati H. Dangre**, will be the Vacation Court for the Original Side and Appellate Side work and will sit in **Court Room No. 6**, Ground Floor, High Court Main Building on **Monday i.e. 24th December, 2018, Wednesday i.e. 26th December, 2018 and Friday i.e. 28th December, 2018** at 11.00 a.m.
 - (B) The Court presided over by **the Hon'ble Shri Justice C. V. Bhadang** will be the Vacation Court for the Original Side and Appellate Side work and will sit in **Court Room No. 6**, Ground Floor, High Court Main Building on **Tuesday i.e. 01st January, 2019** at 11.00 a.m.

- 3 The mentioning of matters for urgent circulation before the Hon'ble Vacation Judges will be permitted upto 11.00 a.m. only, provided the matters are filed in the Registry and numbered OR the Lodgment number or the Stamp number as the case may have been obtained from the Registry. Any matter(s) mentioned after 11.00 a.m. will not be placed on the board on the following day but the same will be placed on the Board on the day after, unless the Court in exceptional case of extreme urgency otherwise directs;

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- 4 The urgent matters wherein notice has been served on the other side and directed to be circulated will be placed on Board and the same will be heard and disposed of in accordance with the Order in which they are listed on the Board. The Boards will be displayed on the Notice Board as well as outside the concerned Court-rooms;
- 5 Advocates and parties-in-person are further hereby informed that in the matter in which urgent applications are to be made before the Hon'ble Vacation Judge during the ensuing Christmas Vacation, they may file their papers specifying the urgency in detail, in the Office before 11.00 a.m. every day except Saturdays and Sundays, when the concerned Associate may be contacted at his residence at the addresses given below;
- 6 The following Officers are nominated to attend the urgent Judicial Work before the Hon'ble Vacation Judges during the ensuing Christmas Vacation.

Associates to attend the Vacation Court :-

(From Sunday 23rd December, 2018 to Thursday 27th December, 2018)

Name : Mrs. V. N. Gawande

**Add : Bldg. No. 17, 14/B, 3rd floor,
Haji Ali Govt. Officer's Colony,
Tardeo, Mumbai.**

Mobile No. :- 9619595253

Name : Mr. S. H. Hadap

**Add : 602, Neelgiri Height, CHS.,
Takka Village, Takka, Panvel,
Dist. Raigad.**

Mobile No.:- 9867210544

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Associates to attend the Vacation Court :-
(From Friday 28th December, 2018 to Wednesday 02nd January, 2019)

Name : Mrs. A. Y. Gokhale

**Add : Y1/10, Govt. Colony, Bandra(E),
Mumbai – 51.**

Mobile No. :- 9022369790

Name : Mr. M. M. Rawal

**Add : D/403, Shree Shankeshwar Nagar,
Shiv Vallabh Road, Ashok Van,
Dahisar (E), Mumbai – 68.**

Mobile No. :- 9892682536

Dated this 20th day of December, 2018.

BY ORDER,

HIGH COURT, ORIGINAL SIDE,)

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BOMBAY.)

Sd/-

(ANIRUDDHA M. CHANDEKAR)

PROTHONOTARY AND SENIOR MASTER